

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
TCP(IB)No.41/9/AMR/2019	IA(IBC)/203/2022 IA(IB)/63/2022 IA(IBC)/140/2021 IA(IBC)/13/2022	9 Of IBC	Priya Trading Company Vs Veda Biofuel Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IB)/63/2022:

Mr.Pankaj Vivek, Counsel for the CoC is present. Written submissions filed. For pronouncement of orders, list the matter on 02.12.2022.

IA(IBC)/140/2021:

For hearing, list the matter on 07.12.2022.

List the other IAs on 07.12.2022.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**